

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

OA No. 373/2022

IN THE MATTER OF:

Sumit Saini

Applicant

Versus

Haryana State Pollution Control Board

Respondents

**Status Report on behalf of Municipal Corporation,
Yamunanagar-Jagadhri.**

1. Municipal Corporation, Yamunanagar-Jagadhri allotted the work of "Door to Door collection, lifting, segregation, transportation and disposal of solid waste" to M/s. Classic Manpower vide this office Memo No. MCY/2021/260 dated 22.03.2021 for the period of one year. M/s. Classic Manpower executed the work initially in a proper way but after sometime this agency did not process the solid waste as per Municipal Solid Waste (Management & Handling) Rules, 2016. Due to this reason agency was blacklisted and payment of the agency amounting to Rs. 5,26,60,426 has been withheld by the Municipal Corporation, Yamunanagar-Jagadhri. Meanwhile Sh. Sumit Saini filed an Original Application No. 373 of 2022 in Hon'ble NGT Principal Bench, New Delhi and Hon'ble NGT directed HSPCB to impose Environmental compensation on Municipal Corporation, Yamunanagar-Jagadhri. In compliance of said direction, Haryana State Pollution Control Board Imposed Environmental Compensation amounting to Rs. 714.06 lacs. Now Municipal Corporation, Yamunanagar-Jagadhri has paid the environment compensation amounting to Rs. 714.06 lacs to Haryana state Pollution Control Board. This payment has been made vide memo dated 22.08.2024 through Kotak Mahindra Bank, Yamunanagar and this amount has been transferred in the account of M/s Regional Officer Hayana state pollution control board, Account no. 100053543757 of Indusind Bank (**Annexure-R/1**).



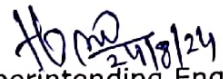
2. It is submitted that in Municipal Corporation Yamunanagar-Jagadhri area, daily generation waste is 260 MT to 270 MT. From October 2022 to June 2024, solid waste had been processed at two nos. of sites i.e. (i) Aurangabad (ii) Kail Kachra Plant Ambala-Jagadhri Road. At Kail Kachra Plant Ambala-Jagadhri Road, work was allotted w.r.t. Ward No. 1 to 11, to M/s. Shree Shyam Associates. This company processed the solid waste at Kail Kachra Plant, Ambala-Jagadhri Road. At Aurangabad site, work was allotted w.r.t. ward No. 12 to 22, to M/s. IND Solution Pvt. Ltd. This company processed the solid waste at Aurangabad site. This agreement has already been completed on 30.06.2024. Now at Aurangabad site (in respect of which present case has been filed and registered as OA No. 843 of 2024), no solid waste is lying at site, all the solid waste/legacy waste has been processed by the agency and all RDF has been scientifically disposed off. Inert has been used by Municipal Corporation for filling of low-lying areas and compost had been used by farmers. Latest site Photographs clearly shows that the site is clear and as on today Municipal Corporation, Yamunanagar-Jagadhri is not using this site for dumping or processing of solid waste (Site photographs are attached as **ANNEXURE-R/2**).
3. Now, Municipal Corporation, Yamunanagar-Jagadhri floated a new tender for "Door to Door collection, lifting, segregation, transportation and disposal of solid waste". Now this work has been allotted to M/s Shree Shyam Associates on 02.07.2024 for the period of next one year. Now M/s Shree Shyam Associates collect the Solid waste from Door-to-Door, as much as can be available in a segregated form. Transport the collected solid waste at Material recovery facilitation site and segregate the all material as per their uses, then transport the unusable solid waste to solid waste processing site at Kail Kachra Plant, Ambala-Jagadhri Road and at Solid waste processing site, the all-solid waste laid in a windrows, culturing are made over the windrows and also turn over the windrows of solid waste from time to time and when the solid waste got ready for processing then the solid waste has been put up in the trommel machine for segregation of all items like compost, inert, C&D waste etc. After the segregation all the compost



is distribute to the farmers free of cost, inert and C&D waste are used in the low-lying area and RDF is sent to Waste to Energy Plant, Sonipat. As on today at Kail Kachra Plant, Ambala-Jagadhri Road, 7800 MT approx. waste is lying in windrows.

It is submitted that Municipal Corporation, Yamunanagar-Jagadhri is committed for compliance with the direction of Hon'ble NGT along with Municipal Solid Waste (Management & Handling) Rules, 2016.

Date: 24.08.2024
Place: Yamunanagar


24/8/24
Superintending Engineer,
Municipal Corporation,
Yamunanagar-Jagadhri



Municipal Corporation

Near Fountain Chowk, Railway Road

Yamuna Nagar (Haryana) - 135001

☎ 91-1732-260227, 237841



To,

Manager,
Kotak Mahindra Bank,
Yamuna Nagar.

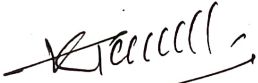
Memo No /039 /Acctt

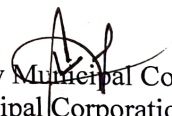
Dated: 24/8/2024

Subject: Release of payment for k. Regional Officer Haryana State pollution Control Board

You are requested to debit our SB A/c No. **9896450119** for a sum of Rs 7,14,06,000/- (Rs. Seven Crore Fourteen Lacs Six Thousand only) on account Payment of work noted in subject detail of which is as under:-

Sr. No.	Name of Firm/Beneficiary	Bank Detail	Amount
1.	M/s Regional Officer Haryana State Pollution Control Board	IFSC Code INDB0000164 A/c No. 100053543757	71406000
Total Rs.			7,14,06,000


Sr. Accounts Officer,
Municipal Corporation
Yamuna Nagar-Jagadhri


Deputy Municipal Commissioner,
Municipal Corporation,
Yamuna Nagar-Jagadhri



GPS Map Camera

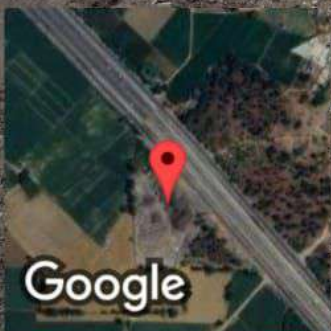
Aurangabad, Haryana, India

36XJ+3G, Aurangabad, Haryana 135001, India

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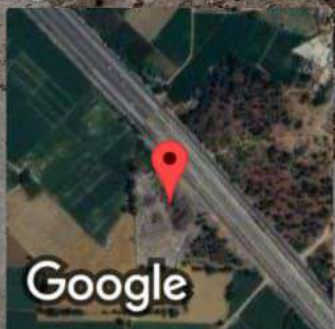
Long 77.231461°

22/08/24 11:19 AM GMT +05:30





GPS Map Camera



Aurangabad, Haryana, India

36XJ+3G, Aurangabad, Haryana 135001, India

Lat 30.097778°

Long 77.231488°

22/08/24 11:20 AM GMT +05:30

